

DIVISION BENCH

ITEM NO.103

NATIONAL COMPANY LAW TRIBUNAL

ALLAHABAD BENCH

PRAYAGRAJ

IA NO.233/2023 IN CP (IB) No.112/ALD/2022

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 22nd July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	PRADEEP SHARMA & ORS V/S SUNSHINE TRADETOWER PVT LTD
UNDER SECTION	7 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Mansij Arya with *: For the Financial Creditor*
Ms. Surabhi Gupta, Advs. *& Res. in IA No.233/2023*

Sh. R.P. Agarwal, Sr. Adv. assisted by *: For the Corporate Debtor*
Sh. Siddharth Singhal, Adv. *& Applicant in IA No.233/2023*

ORDER

Ld. Counsels representing the parties are present.

- 1.** Ld. Sr. Counsel representing the Corporate Debtor states that the supplementary affidavit has been filed for placing on record the documents with respect to actual number of the allottees with the Respondent/ Corporate Debtor. The advance copy of the same has already been supplied to the Ld. Counsel representing the Financial Creditor, who seeks and is granted two weeks time to respond to the said supplementary affidavit by serving an advance copy to the other side, and to advance his submissions.
- 2.** Let the matter be adjourned for further hearing on 21st August, 2024.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

22nd July, 2024

Kavya Prakash Srivastava
(Stenographer)